



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,5th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

42	I.A.(Civil)/643/2025 B/O, TAGGED WITH ITEM NO. 17 OF DAILY CAUSELIST in PIL/12/2024	THE STATE OF ASSAM AND ANR Versus GITIKA BHATTACHARJYA	DIPANKAR NATH	
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- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

43	WA/29/2024 CAVT. NO.13272/023, PART-HEARD, FIXED	ASSAM GRAMIN VIKASH BANK AND 3 ORS. Versus RAMKRISHNA SARMA	MR. A DHANUKA	MR. D DAS SR. ADV MR. R B PHOOKAN MS U SHARMA MS S SHARMA MR P R SARMA FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 05/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
48	Bail Appln./576/2025 BY SLIP	MAHBUBUL HOQUE Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
49	WITH Bail Appln./602/2025	HIRAMONI SAIKIA Versus THE STATE OF ASSAM	MR. M S HUSSAIN	PP, ASSAM
50	WITH Bail Appln./605/2025	BIJOY DUTTA Versus THE STATE OF ASSAM	SAMRIDDI SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
51	Bail Appln./356/2025 WITH CASE RECORD (SCANNED COPY), FIXED	BIDYA NATH SINGH Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
BAIL HEARING				
52	AB/1638/2023 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
53	AB/174/2025 WITH CASE RECORD (SCANNED COPY), FIXED	ATABUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH	PP, ASSAM
54	AB/342/2025 WITH OFFICE NOTE, FIXED	JAHANGGIR ALOM @ JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
55	AB/344/2025 WITH OFFICE NOTE, FIXED	SORFOT ALI Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
56	AB/444/2025 FIXED	HIMANGSHU BORA Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

37	WP(C)/3383/2024 B/O	HASHEM ALI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM MR G U AHMED (R-6) MR. R ISLAM(R-6) MR N SARMA (R-5) SC, SEC. EDU.
38	I.A.(Civil)/630/2025 B/O in Cont.Cas(C)/95/2025 WITH Cont.Cas(C)/95/2025	SRI BULBUL CHOUDHURY, Versus MR S N CHOUDHURY, BULBUL CHOUDHURY Versus N. N. CHOUDHURY AND 2 ORS.	MR. L MOHAN MR A HOSSAIN MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/1262/2025 B/O	DIPEN KUMAR BHATTACHARYYA Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, HEALTH AND F W

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
95 WP(C)/1256/2025 B/O	JAHEDUL ISLAM @ JAHIDUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH (LEGAL AID COUNSEL)	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
WITH I.A.(Civil)/644/2025 in WP(C)/1256/2025	JAHEDUL ISLAM @ JAHIDUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH (LEGAL AID COUNSEL)	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
13	WP(C)/1050/2019 FIXED	RAJU KUMAR BASUMATARY AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. S AHMED MR. M A I HUSSAIN MS S BEGUM MR. R HAQUE	GA, ASSAM SC, BTC

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	WP(C)/1173/2025 B/O	SOMA BANERJEE Versus THE STATE OF ASSAM AND ORS	MR SAURADEEP DEY MR. D RAJKHOWA	SC, FINANCE
MOTION				
54	WP(C)/1120/2025 FIXED	BISHRAM GOUR AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS	B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MR. L SOREN	GA, ASSAM SC, REVENUE
55	WP(C)/1123/2025 FIXED	SUBHASH CHANDRA PODDAR Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN MS K PAME T PABIN MS. N SULTANA	GA, ASSAM
56	WP(C)/1258/2025 B/O	MS JITU ENTERPRISES AND SOUNDS SERVICE Versus THE UNION OF INDIA	MR. A K GUPTA MR K J SAIKIA	SC, GST DY.S.G.I.
57	WP(C)/1276/2025 B/O	KANAILAL SAHA Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
58	WP(C)/1277/2025 B/O	SOHIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, TAXATION
ORDERS				
59	WP(C)/6906/2024 FIXED	UDIPTA MECH Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS P DEKA	MR. R K D CHOUDHURY,SC,DSGI. SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 05/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
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15)	MRS. R S DEURI	03-03-2025	To	05-03-2025
16)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
17)	MR. A BHATTACHARYA	04-03-2025	To	05-03-2025
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24)	MR. B J GHOSH	04-03-2025	To	10-03-2025
25)	MR. R J DAS	03-03-2025	To	13-03-2025
26)	MR. J SARMAH	06-03-2025	To	08-03-2025
27)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

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[For Wednesday,5th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
57	Crl.Pet./77/2022	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (R-2) MR. P BORA (R-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (R-2) MS. S. TODI (R-2) MS. P BORA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/96/2023 in Crl.Pet./77/2022	SHRI DILIP BANSAL Versus RATU TECHI AND 6 ORS.	MR. R P SARMAH	MR. S K DEORI
58	MFA/26/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SMTI GOLAMONI URANG AND ANR	MR. R GOSWAMI MS. P BORTHAKUR	MR A B DEY (R-1)
	WITH I.A.(Civil)/2120/2024 in MFA/26/2023	SMTI GOLAMONI URANG Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED	MR A B DEY	MR. R GOSWAMI
59	Crl.A./276/2023	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
MOTION				
60	Crl.Pet./262/2025 B/O	SAIFUL ISLAM @ DABBU Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
61	Crl.Pet./265/2025 B/O	DWMWISRI BASUMATARY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
62	Crl.Pet./266/2025 B/O	SRI SAN SWRANGT BORGOPYARY @ SANCHARANG BORGOPYARI Versus THE STATE OF ASSAM,	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

ORDERS

63 I.A.(CrI.)/195/2025
(CONNECTED WITH ITEM NO. 50
IN THE DAILY CAUSE LIST)
in I.A.(CrI.)/665/2024

MANISH KUMAR AGARWAL
Versus
THE STATE OF ASSAM

PETITIONER IN PERSON

MR Z ALAM(R-2)
MS. S NAZNEEN(R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/03/2025

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[For Wednesday,5th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
51	WP(C)/2352/2014 (PART-HEARD), FIXED	SMT. CRISCEDA RUTH RAPOZA and 2 ORS. Versus THE UNION OF INDIA and 4 ORS	MS. M BORDOLOI MS. M BORDOLOI MR. A DAS MR.N SARMAH MR. N I KHAN MR. N I KHAN MR. T SARMA MR. T SARMA MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS MS. N BORDOLOI ASSTT.S.G.I. SC, REVENUE
MOTION				
52	CRP/27/2025 B/O	MUSSTT NEKJAN BEGUM AND 8 ORS Versus SMTI UTPALA BORA	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	
53	CRP(IO)/75/2025 B/O	KAMAL KR JAIN Versus SMT. RADHA SARMA	MR D CHOUDHURY MR S DIFUSA	
ADMISSION				
54	CRP(IO)/66/2025 CAVT. NO.021220/25,N FIXED	UCO BANK AND ANR Versus RAMEN DEKA	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. R DUBEY (FOR CAVEATOR) MS. A B KAYASTHA (FOR CAVEATOR) MR. A N I HUSSAIN (FOR CAVEATOR) MS N B KAYASTHA (FOR CAVEATOR)

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

4	I.A.(CrI.)/200/2025 BA 298/2025(D/O), B/O in Bail Appln./298/2025	INAMUL HOQUE Versus THE STATE OF ASSAM	MR H A RASHID	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 05/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-II AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
54	WP(C)/4934/2024 B/O	SWARUP KHERSA Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 4 ORS	MR. B BARUAH MR U RONGPI	MR V JAMMAR(R-5) MR B HAZARIKA (R-5) MR. M SHARMAH(R-5) MR. T NATH(R-5) SC, N C HILLS
55	WP(C)/4943/2024 B/O	ANUKUL THAKURIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
56	WP(C)/4944/2024 B/O	HIMANGSHU DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
ORDERS				
57	I.A.(Civil)/280/2025 (CONNECTED WITH ITEM NO. 11 IN THE DAILY LIST) in WP(C)/4278/2021	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) SC, HEALTH
HEARING				
58	Crl.Rev.P./456/2013 WITH LCR 6 FILES, FIXED	JUGNU TANTI Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
59	WITH Crl.Rev.P./457/2013	ABU TANTI and 3 ORS. Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/03/2025

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

73	RFA/5/2025 FIXED	The State Of Assam And 3 Ors Versus Pradip Kumar Das	MR. A BISWAS MS M DAS MR. P SAIKIA MR P K BASU	MR. D GOSWAMI MR N K KASHYAP MR. J KALITA
	WITH I.A.(Civil)/525/2025 in RFA/5/2025	The State Of Assam And Ors Versus Pradip Kumar Das	MS M DAS MR. P SAIKIA	

LEAVE NOTE OF ADVOCATES FOR 05/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
93	WP(C)/6053/2024 (CONNECTED WITH ITEM NO. 15 IN THE DAILY LIST)	M/S INDRAPRASTH MOTORS AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
94	WITH WP(C)/6524/2024	PRAHLAD SINGH GUJRAL Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
ORDERS				
95	WP(C)/142/2025 CAVT. NO.11252/024, FIXED	M/S VARDAN ASSOCIATES PRIVATE LIMITED Versus NUMALIGARH REFINERY LIMITED AND 7 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR J LOTHIA	MR. R P SARMAH(R-7) MR. N DEKA(R-1,2,3) MRS. R DEVI (C.G.C (R-6)) MR. D DOLEY (R-7) MR. M GOGOI (R-1,2,3) MR. S BANIKYA(R-1,2,3) MS A DEKA(R-7) DY.S.G.I.
	WITH I.A.(Civil)/559/2025 in WP(C)/142/2025	M/S VARDAN ASSOCIATES PRIVATE LIMITED Versus NUMALIGARH REFINERY LIMITED AND OTHERS	HARSHADITTYA ROY DAS	DY.S.G.I.
96	WP(C)/738/2025 B/O	M/S S.H. ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. R SHARMA, SR. ADV. MS P PHUKAN MR. D DEKA	SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 05/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
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18)	MR. A BISWAS	06-03-2025	To	08-03-2025
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20)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
21)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
22)	MR. S SHARMA	05-03-2025	To	06-03-2025
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27)	MR. P MAHANTA	06-03-2025	To	07-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,5th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
46	Bail Appln./350/2025 FIXED	FARUQUE AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA A S CHOUDHURY M ALI	PP, ASSAM MS. M K BROWN(AMICUS CURIAE, R2)
ORDERS				
47	I.A.(CrI.)/175/2025 FIXED in CrI.Rev.P./64/2025	MD HARUN RASID Versus TAPAN KUMAR BANIK	MS. S K NARGIS MS. SUDAKSHINA K. Q. KIBA MS S BEGUM MS N SULTANA	
	WITH CrI.Rev.P./64/2025	MD. HARUN RASID Versus TAPAN KUMAR BANIK	MS. S K NARGIS MS. SUDAKSHINA K. Q. KIBA MS S BEGUM MS N SULTANA	
48	I.A.(CrI.)/176/2025 FIXED in CrI.Rev.P./65/2025	MD HARUN RASID Versus TAPAN KUMAR BANIK	MS. S K NARGIS S KHANIKAR Q. KIBA MS S BEGUM MS N SULTANA	
	WITH CrI.Rev.P./65/2025	MD. HARUN RASID Versus TAPAN KUMAR BANIK	MS. S K NARGIS S KHANIKAR Q. KIBA MS S BEGUM MS N SULTANA	

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[For Wednesday,5th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/2546/2019 BY SLIP	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY M K BORAH MR. N J KHATANAR MS. P. KASHYAP	GA, ASSAM
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